

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

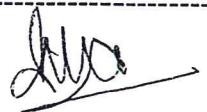
PETITION NUMBER : TP(HC)/228 & 229/CAA/2017

NAME OF THE TRANSFEROR : ARCHEAN REALTY PVT LTD
NAME OF THE TRANSFEROR : FORM STONES PVT LTD

NAME OF THE TRANSFEREE : ARCHEAN INDUSTRIES PVT LTD

UNDER SECTION : 230

S.No. Name (in Capital)	Represented by	Signature
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1. K. MANI RAMAN JHT AR FOR OR 
2. Mr. PAWAN SHABAKH ,
Mr. ABICHEK RAMAN &
Mr. CHANDRAPRAKASH SURANA
(9686603576) Councill for
the Petitioner
Company 

ORDER

Counsel for the applicant present. Representative of Official Liquidator present.

Heard. Order is reserved.

-5A-
(S VIJAYARAGHAVAN)
Member (Technical)

-5A-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc